

Notification No. 252 of 2021

It is notified that Advocates and Party-in-Person who intend to send communications to Registrar (Judicial), High Court Madras through e-mail pertaining to Judicial work of High Court at Madras shall communicate to the e-mail ID viz., **rgstrjud.mhc@tn.gov.in** instead of senthil.kumar74@aij.gov.in

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

High Court, Madras
Dated: 04-10-2021

M.N.SENTHILKUMAR
Registrar (Judicial)